GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:5642 ANSWERED ON:07.09.2011 VACANCIES IN TELECOMMUNICATIONS Bali Ram Dr. ;Biswal Shri Hemanand ;Bundela Shri Jeetendra Singh;Paswan Shri Kamlesh ;Patle Kamla Devi ;Singh Shri Bhola;Singh Shri Rakesh;Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the vacancies in the Departments of Communications, Posts and the Public Sector Undertakings (PSUs) under these departments are decreasing;

(b) if so, the details thereof during the last three years and the reasons therefor; Department and PSU-wise;

(c) the action taken by the Government in this regard;

(d) whether a deputation policy is in palce in Mahanagar Telephone Nigam Limited (MTNL) and Bharat Sanchar Nigam Limited (BSNL); and

(e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) No Madam,

(b) Does not arise in view of reply at (a) above.

(c) Does not arise in view of reply at (a) above.

(d) Yes Madam, there is a policy in place in Mahanagar Telephone Nigam Limited.

(e) Mahanagar Telephone Nigam Limited has Deputation Policy known as "Mahanagar Telephone Nigam Limited (MTNL) Rules on Deputation Abroad, 2006 for its employees for deputation abroad. However, for deputation to other departments/autonomous bodies and PSUs within the country, MTNL follows Department of Telecommunications/Government Rules. The information in respect of (a) to (e) above is being collected by Bharat Sanchar Nigam Limited (BSNL).